

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 28/RP/2018
alongwith
I.A. No.61/2018 and IA No. 62/2018**

Subject : Review of order dated 14.11.2017 in Petition No. 183/TT/2016 with regard to approval of transmission tariff of Assets I, II and III under Sikkim Generation Projects Part B in Eastern Region for the period 2014-19.

Date of Hearing : 12.2.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Review Petitioner : DANS Energy Private Limited

Respondents : Power Grid Corporation of India Limited and Others

Parties present : Ms. Swapna Seshadri, Advocate, DANS
Ms. Suparna Srivastava, Advocate, PGCIL
Shri V.Srinivas, PGCIL
Shri J.Majumdar, PGCIL
Shri Dwaipanjan Sen, PGCIL
Shri Amulya S. Srivastav, PGCIL
Ms. Jyoti Prasad, PGCIL

Record of Proceeding

Learned counsel for the Review Petitioner sought short adjournment. The Commission allowed the request of the Review Petitioner and adjourned the matter.

2. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

